

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex, Lodhi Road,
New Delhi -110003
Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 26.05.2020

NOTIFICATION

In order to expedite the disposal of the P&NG matters, the Competent Authority of the Tribunal is pleased to constitute the Benches (P&NG) as under:

- (a) Court-I Bench (P&NG) comprising of Hon'ble Chairperson Mrs. Justice Manjula Chellur and Hon'ble Shri Ashutosh Karnatak, Technical Member (P&NG) which will sit on Friday in the forenoon session from 11.00 A.M. to 1.30 P.M.

- (b) Court-II Bench (P&NG) comprising of Hon'ble Mr. Justice R.K. Gauba, Judicial Member and Hon'ble Shri Ashutosh Karnatak Technical Member (P&NG) which will sit on Wednesday in the afternoon session from 2:30 P.M. to 4:30 P.M.

This notification issues with the approval of the Competent Authority of Tribunal.

Sd/-
Dr. Ashu Sanjeev Tinjan
Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.